Family size bio-gas plants under NBMMP

- 379. SHRIMATI RENUKA CHOWDHURY: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:
- (a) the number of family size bio-gas plants set up under the National Biogas and Manure Management Programme (NBMMP) during the last three years;
- (b) whether Government provides any financial and technical assistance for setting up family size bio-gas plants;
- (c) if so, the details thereof along with the nodal agencies to be approached for the purpose, State-wise; and
- (d) the fresh steps taken by Government to set up such bio-gas plants at large scale especially in rural areas of the country?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) About 2.43 lakh family type biogas plants have been set up under the National Biogas and Manure Management Programme (NBMMP) during the last three years *i.e.* from 2013-14 to 2015-16.

(b) and (c) Yes, Sir. The Ministry of New and Renewable Energy (MNRE) provides Central Financial Assistance (CFA) as subsidy to the beneficiaries of biogas plants and also technical assistance through the State Nodal Agencies (SNAs) /State Nodal Departments (SNDs), Khadi and Village Industries Commission (KVIC) and Biogas Development and Training Centres (BDTCs) for setting up of family size biogas plants.

The details of the CFA being provided as subsidy for setting up of family size bio-gas plants are given in Statement-I (See below).

The State-wise details of SNAs/SNDs, KVIC and BDTCs involved in the implementation and who can be approached for setting up of biogas plants, are given in Statement-II (See below).

(d) The NBMMP Scheme provides for setting up of family type biogas plants particularly in remote and rural areas of the country. In order to increase the pace of setting up of biogas plants, use of alternative materials such as ferro-cement, high density polyethylene, fibre reinforced plastics and polyvinyl chloride for making prefabricated biogas plants has been notified. In addition, solid-state fixed dome biogas plant has been approved during the current year for its dissemination in the areas which are drought prone and have scarcity of water.

Statement-I

Details of subsidy being provided by the Government for setting up of family size biogas plants under National Biogas and Manure Management Programme (NBMMP) in the country

Sl. No.	Particulars of Central Financial Assistance (CFA) and States/Regions and Categories	Family Type Biogas Plants under NBMMP (1 to 6 cubic metre capacity per day)
	Central Subsidy Rates Applicable (in ₹)	1 Cubic Metre 2-6 Cubic Metre
1.	NER States, Sikkim (except plain areas of Assam) and including SC and ST Categories of NE Region States.	15,000 17,000
2.	Plain areas of Assam.	10,000 11,000
3.	Jammu and Kashmir, Himachal Pradesh, Uttarakhand, Nilgiris of Tamil Nadu, Sadar Kurseong and Kalimpong Sub-Divisions of Darjeeling, Sunderbans (W.B.) and Andaman and Nicobar Islands.	7,000 11,000
4.	Scheduled Castes/Scheduled Tribes of all States other than NE Region States including Sikkim and other Hilly States/regions as given in Sl. No.3 above.	7,000 11,000
5.	All Others	5,500 9,000

Statement-II

State-wise details of SNAs/SNDs, KVIC and BDTCs involved in the implementation of National Biogas and Manure

Management Programme (NBMMP)

Sl.	Name of the	State Nodal Agencies (SNAs)/State Nodal Departments
No.	State	(SNDs), Khadi and Village Industries Commission (KVIC)
		and Biogas Development and Training Centres (BDTCs)
1	2	3
1.	Andhra Pradesh	Vice-Chairman and Managing Director, New and Renewable
		Energy Development Corporation of Andhra Pradesh
		(NREDCAP) Ltd., 5.8.207/2, Pisgah Complex Nampally,
		Hyderabad-500001 (Andhra Pradesh)

1	2	3
2.	Arunachal Pradesh	Director, Arunachal Pradesh Energy Development Agency (APEDA) (A State Government Agency), Urja Bhawan, Tadar Tang Marg, Post Box No. 124, Itanagar-791111 (Arunachal Pradesh)
3.	Assam	State Nodal Officer, FDA-Cum-Principal Chief Conservator of Forests, Social Forestry, Assam, Basistha, Indira Nagar, Guwahati-781029 (Assam)
4.	Chhattisgarh	CEO-cum-Director, Chhattisgarh State Renewable Energy Development Agency (CREDA), V.I.P. Road (Airport Road), Near Energy Education Park, Raipur, C.G.
5.	Goa	Director of Agriculture, Government of Goa, Krishi Bhavan, Tonca, Caranzalem, Goa
6.	Gujarat	Managing Director, Gujarat Agro Industries Corporation Ltd. (GAIC Ltd.), Gujarat State Civil Supplies Corporation Building, 2nd Floor, B-wing, CH-Road, Sector-10/A, Gandhi Nagar-382010 (Gujarat)
7.	Haryana	Joint Director (Agriculture Engg.) Directorate of Agriculture, Krishi Bhawan, Sec.21, Panchkula (Haryana)
8.	Himachal Pradesh	Director, Department of Agriculture, Government of Himachal Pradesh, Krishi Bhawan, Boileauganj, Shimla-171005
9.	Jammu and Kashmir	For Winter: Chief Executive Officer, Jammu and Kashmir Energy Development Agency, Science and Technology Department, 16-New Rehri, Jammu-180004 For Summer: Chief Executive Officer, Jammu and Kashmir Energy Development Agency, Science and Technology Department, Tawanai Ghar, Iqra colony, Bemina, Srinagar
10.	Jharkhand	Director, Jharkhand Renewable Energy Development Agency (JREDA), 3rd Floor, SLDC Building, Kusai, Doranda, Ranchi-834002
11.	Karnataka	Director (Rural Infrastructure-II), E/o- Joint Secretary to Government, Rural Development and Panchayati Raj Department, Karnataka, Government Secretariat, M.S. Building, Bangalore-560001

1	2	3
12.	Kerala	Additional Secretary (Agriculture) South Block, Secretariat, Thiruvananthapuram-695033 Director, Agency for Non-Conventional Energy and Rural Technology (ANERT), PMG Law College Road, Vikash Bhawna, Thiruvanathapuram-695033, Kerala
13.	Madhya Pradesh	Managing Director, Madhya Pradesh State Agro Industries Development Corporation Ltd., Panchanan, 3rd Floor, Malviya Nagar, Bhopal-462003, MP.
14.	Maharashtra	Dy. Secretary to Government of Maharashtra, Rural Development and Water Conservation Department, P.W.D. Building, Marzban Road, 25, Fort, Mantralaya, Mumbai-400001 (Maharashtra)
15.	Meghalaya	Director, Meghalaya Non-conventional and Rural Energy Development Agency (MNREDA), Lower Lacheaumiere, Opp. P&T Dispensary, Near BSF Camp 9, Mawpat, Shillong-793012 (Meghalaya)
16.	Mizoram	Director, Animal Husbandry and Veterinary Department. Government of Mizoram, Bungakawn Road, Aizwal- Mizoram-796001
17.	Nagaland	Director, Directorate of New and Renewable Energy, Old Industries and Commerce Office Building, Upper Chandmari, Kohima, Nagaland-797001
18.	Odisha	Chief Executive, Odisha Renewable Energy Development Agency (OREDA) (Under Deptt. of Science and Technology) Government of Odisha, S/59, Mancheswar Industrial Estate, Bhubaneswar-751010 (Odisha)
19.	Punjab	Chief Executive, Punjab Energy Development Agency (PEDA), Solar Passive Complex, Plot No. 1&2, Sector 33-D, Chandigarh-160034
20.	Sikkim	Director, Sikkim Renewable Energy Development Agency (SREDA), Government of Sikkim, SREDA Bhawan, DPH Road (near Janta Bhawan), Gangtok-737101, East Sikkim.
21.	Tamil Nadu	Director, Rural Development and Panchyat Raj, Government of Tamil Nadu, Panagal Building-1, Jenis Road, Saidapet, Chennai-600015

1	2	3
22.	Telangana	VC and Managing Director Telengana New and Renewable Energy Development Corporation Ltd. (TNREDCL), 5.8.207/2, Pisgah Complex Nampally, Hyderabad-500001, Andhra Pradesh.
23.	Tripura	Director and Chief Executive Officer, Tripura Renewable Energy Development Agency (TREDA), Vigyan Bhawan, 2nd Floor, Pandit Nehru Complex, Gorkhabasti, Agartala-799006 (Tripura)
24.	Uttarakhand	Director, Uttarakhand Renewable Energy Development Agency (UREDA), Urja Park Campus, Industrial Area, Patel Nagar, Dehradun-248001 Deputy Commissioner (Prog.), Rural Development Department, Directorate of Rural Development, Uttarakhand, Pauri-246001
25.	Uttar Pradesh	Director, Uttar Pradesh New and Renewable Energy Development Agency (UPNEDA), Vibhuti Khand, Gomti Nagar, Lucknow-226010 (UP)
26.	KVIC, Mumbai	Dy. Director (In-charge Biogas), Khadi and Village Industries Commission, Gramodaya, 3-Irla Road, Vile Parle (West) Mumbai-400056
27.	BDTC, Guwahati	Assistant Professor and Head, Department of Mechanical Engineering, Indian Institute of Technology, Guwahati, North Guwahati, Guwahati-781039
28.	BDTC, Bangalore	Coordinator, Biogas Development and Training Center, Department of Agricultural Engineering, University of Agricultural Sciences, GKVK, Bangalore-560065
29.	BDTC, Indore	Director, Biogas Development and Training Centre, Centre of Energy Studies and Research (CESR), Devi Ahilya Vishwavidyalaya, Khandwa Road, Indore-452017
30.	BDTC, Ludhiana	Research Engg. and In charge BDTC Dept. of Civil Engg., Punjab Agricultural University, Ludhiana-141004, Punjab
31.	BDTC, Udaipur	Head, Deptt. of Renewable Energy Engineering, Coordinator, Biogas Development and Training Centre, College of Technology and Agricultural Engineering, Maharana Pratap University of Agriculture and Technology, Udaipur-313001 (Rajasthan)

1	2	3
32.	BDTC,	Prof. and Head, Dept. of Bioenergy and Coordinator,
	Coimbatore	Biogas Development and Training Centre, Agricultural Engineering College and Research Institute, Tamil Nadu Agricultural University, Coimbatore-641003
33.	BDTC, Delhi	Professor and Programme Coordinator, Biogas Development and Training Centre, Center for Rural Development and Technology (CRDT), IIT, Hauz Khas, New Delhi-110016
34.	BDTC, Odisha	Associate Professor and PI, Biogas Development and Training Centre, School of Biotechnology, Kalinga Institute of Industrial Technology (KIIT), Bhubaneswar-751024, Odisha

Development of Solar Cities Programme

380. SHRI C. M. RAMESH: Will the Minister of NEW AND RENEWABLE ENERGY be pleased to state:

- (a) the aims and objectives of 'Development of Solar Cities Programme';
- (b) whether it is a fact that Mahabubnagar in Telangana has been identified under the programme;
- (c) to what extent a solar city helps in reducing consumption of energy from fossil fuels; and
- (d) how much money was sanctioned, released and spent on the above city since its declaration as solar city?

THE MINISTER OF STATE OF THE MINISTRY OF NEW AND RENEWABLE ENERGY (SHRI PIYUSH GOYAL): (a) Development of Solar Cities Programme aims at minimum 10% reduction in projected demand of conventional energy in five years, through a combination of enhancing supply from renewable energy sources and energy efficiency measures in the solar city.

- (b) Yes, Sir.
- (c) A solar city aims to reduce fossil fuel based energy consumption by 10% in the city.
- (d) No proposal has been received from the State so far and, therefore, no funds have been sanctioned and released.